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Government of India (Bharat Sarkar) Ministry of Law and Justice (Vidhi Aur Nyaya Mantralaya) Department of Legal Affairs (Vidhi Karya Vibhag)

New Delhi, 30th June, 2023

## **NOTIFICATION**

**F. No. J-11013/5/2023-Judicial:** The President is pleased to re-appoint Shri Tushar Mehta, Solicitor General of India for a further period of three years with effect from 01.07.2023 or until further orders, whichever is earlier.

(Vijay Kumar Sharma) Joint Secretary & Legal Adviser

To,

The Manager, Government of India Press, Mayapuri, Ring Road, New Delhi.